

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/92/95/AMR/2020		95 of IBC	Stressed assets Stabilization Fund in the matter of Torus India Ltd Vs K S Rama Rao

ORDER

Present: Ms. N. Aishwarya, Proxy Counsel for the FC.

Mr. G. Bhupesh, Ld. Counsel for the PG.

It is stated by the Ld. Counsel for the PG that reply to the RP's report has been e-filed and physical copy will be filed in due course of the day. Pleadings stands completed.

For hearing, list the matter on 06.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)